

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-440(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.08.2018**

**NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------


	<b>Present for the Petitioner:</b>		Counsel for the Petitioner	
--	------------------------------------	--	----------------------------	--

	<b>Present for the Respondent:</b>		None	
--	------------------------------------	--	------	--

**ORDER**

Though the case was listed for orders, some clarification is required.  
Renotify this case for further clarification on 20<sup>th</sup> August, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**